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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.24/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 32/2008
NAME OF THE COMPANY	Sanghi Synthetics Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Sanghi Synthetics Private Limited & Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram P-2	PCS	9849056652	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa representing on behalf of Y. Suryanarayana	Counsel for R3 & R5	9849866556	
P. Amrendu Reddy	6-8	9246501212	

**ORDER**

Heard Mr.S.Chidambaram Ld. PCS for Petitioner No.2 and Ms.C.Shilpa representing on behalf of Y.Suryanarayana Ld. Counsel for the Respondent No.3 & 5 and Mr.P.Amrendu Reddy Ld. Counsel for the Respondent No.1 to 8. Since the issue in question is pending before the Hon'ble Supreme Court in Civil Appeal No.12441/2017.

Post the Case on 12<sup>th</sup> March 2018.



Member (T)



Member (J)